Government of West Bengal

Memo No. 30-CS/2020

26/03/2020

To
1. District Magistrate (ALL)
2. Commissioner of Police (ALL)

Sub: Movement of goods vehicles regarding

Sir,

Following issues need immediate attention from your side—

1. Vehicles carrying non-essential goods and stranded at interstate borders and other places should be allowed to move to their destination as a onetime measure. This should happen immediately. Parking of vehicles in big numbers at different points is causing various problems, violation of social distance norms being the foremost.

2. There is no restriction on movement of vehicles carrying essential commodities and they should be allowed to move freely. Empty trucks should be allowed to go back.

3. Once this congestion is cleared with departure of all stranded vehicles, fresh movement should be allowed for essential commodities only.

4. Every district should plan to ensure the availability of dhabas, workshops for emergency repairs and petrol pumps every 20 KMs. However, it must be ensured that norms of social distancing are strictly followed.

5. There should be enhanced patrolling on highways to prevent any untoward incident.

Yours sincerely,

Chief Secretary